

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No. 596 of 2010

[Arising out of Order-in-Appeal No. 15/2010 dated 11.01.2010 passed by the
Commissioner of C.E. (Appeals-II), Bangalore]

Spheris India Pvt Ltd

One Spheris Plaza,
Koramangala, Block 8,
Bangalore - 560095

.....Appellant

VERSUS

**Commissioner of Service Tax,
Bangalore-I**

TTMC Building, BMTC Bus Stand,
Domlur, Bangalore - 560071

.....Respondent

APPEARANCE:

Present for the Appellants: None

Present for the Respondent: Sh. Dyamappa Airani (Joint Cmmr.), A.R.

CORAM:

HON'BLE Dr. D. M. MISRA, MEMBER (JUDICIAL)

HON'BLE Mrs. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 04.01.2024

DATE OF DECISION: 04.01.2024

O R D E R

The appeal is dismissed for non-prosecution. For order, see
order of date passed in Service Tax Appeal No. 595 of 2010.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**